

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 14/(111A)/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: M/s. Cross Trading Pvt. Ltd.  
 V/s.  
 M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Nidhi Singh holding for Rahul Srivastava for Pet-	Adv. for Pet.	<u>Nidhi</u> -
2.	Abhishek R Sanyal 9/b mulanibis	Adv for RCD Stos	<u>ARS</u>

ORDER

TCP No. 14/111A/NCLT/MB/MAH/2011

Counsel for the Petitioner is present.

At request of the Petitioner's Counsel, list this matter on **24.11.2017**.

Sd/-  
**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)